

[Sbri Shanta Ram Naik]

I, therefore, request the Government that a separate independent Telephone Circle should be created for the Union Territory of Goa, Daman and Diu with three Divisions, One for North Goa, another for South Goa and the third for Daman and Diu.

[Translation]

(viii) Need to give adequate funds to Uttar Pradesh for rapid agricultural development of the eastern parts of the State

SHRI ZAINUL BASHER (Ghazipur) : A Committee under the chairmanship of Shri A.R. Sen was constituted by the Government with a view to increasing agricultural production in Eastern India. The aforementioned committee has also made a study of agricultural development in Eastern Uttar Pradesh. A Conference was organised in Patna in January 1986 to deliberate upon the final report of this committee. The said conference was attended by the Union Minister of Agriculture, the Governor of Reserve Bank and the Chairman of NABARD. During the course of deliberations, the Chief Minister of Uttar Pradesh had demanded an additional allocation of Rs. 4500 crores as Central assistance during the Seventh and the Eighth Plan periods for the development of Eastern Uttar Pradesh.

There is a great scope for increasing agricultural production in Eastern Uttar Pradesh. As a result of the efforts of the State Government, rice production has increased by 45 per cent during the last four years inspite of the limited resources at its disposal. Similarly, wheat production has also increased. However, if special attention is paid to irrigation, flood control, canal water seepage, development of barren lands, soil conservation, power supply, storage facilities, and communications, agricultural production in eastern Uttar Pradesh can increase manifold.

The Sen Committee has admitted that the State Government will not be in a position to make a provision for the

required funds from its own resources during the Seventh and Eight Plans. The Committee has accepted that special Central assistance is required for the Centrally sponsored schemes, Centrally financed projects and the schemes run by the State. The Committee has also accepted the fact that it is not possible for the State Government to mobilize additional resources.

Under the circumstances explained above, I would request the Central Government to render special assistance, as demanded by the State Government, for rapid progress in agricultural production in Eastern Uttar Pradesh.

13.34 hrs.

SALES PROMOTION EMPLOYEES
(CONDITIONS OF SERVICE)
AMENDMENT BILL, 1985

Amendments made by Rajya Sabha

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI P.A.
SANGMA) : I beg to move :

“That the following amendments made by Rajya Sabha in the Bill further to amend the Sales Promotion Employees (Conditions of Service) Act, 1976 be taken into consideration”

“Enacting Formula

- (i) That at page 1, line 1, for the word “Thirty-sixth” the word “Thirty-seven’h” be substituted.”

“Clause 1

- (ii) That at page 1, line 4, for the figure “1985” the figure “1986” by substituted.”

MR. CHAIRMAN : The question is :

“That the following amendments made by Rajya Sabha in the Bill further to

amend the Sales Promotion Employees (Conditions of Service) Act, 1976 be taking into consideration”

“Enacting Formula

- (i) That at page 1, line 1, for the word “Thirty-sixth” the word “Thirty-seventh” be substituted.

“Clause 1

- (ii) That at page 1, line 4, for the figure “1985” the figure “1986” be substituted.”

The motion was adopted

SHRI P.A. SANGMA : I beg to move :

“That the amendments made by Rajya Sabha in the Bill be agreed to.”

MR. CHAIRMAN : The question is :
“That the amendments made by Rajya Sabha in the Bill be agreed to.”

The motion was adopted

13 35 hrs.

SUPPLEMENTARY DEMANDS
FOR GRANTS (RAILWAYS)
1986-87—CONTD.

[English]

MR. CHAIRMAN : Now, will take up Item No. 13, Supplementary Demands for Grants (Railways). Shri Ganga Ram. Hon. Members are requested not to take more than five minutes

(Interruptions)

SHRI RAM PYARE PANIKA : Sir, yesterday, it was decided that sufficient time will be given on this subject. Now, you are saying that we will be given 5 minutes each. We want at least 10 minutes each.

MR. CHAIRMAN : There is a long list from the Congress side. Hon. Minister wanted to reply at 5 ‘o’ clock. What can I do ?

SHRI V. KRISHNA RAO : We have been given only one chance and for that also you are not giving 10 minutes. Then what can we do ?

[Translation]

SHRI GANGA RAM (Firozabad) : Mr. Chairman, Sir, I rise to support the Supplementary Demand for Grants, in respect of the Ministry of Railways for the year 1986-87, submitted to the vote of the House. A demand of Rs. 590.42, crores has been made on 13 items. Out of this amount, Rs. 519.30, crores have been demanded for meeting additional revenue operating expenses alone, as a consequence of the recommendation of the Fourth Pay Commission, which has led to an increase in the pay and allowances, dearness allowances, besides, the annual productivity linked bonus which has also increased. This increase is outside the control of the Railway Ministry and hence its justification is indisputable. The expenses on the remaining three items are also unavoidable. Therefore, an additional expenditure of Rs. 590.42 crores on all these items has to be incurred over and above the budget estimates to meet the increased staff costs. Hence, the House should accord, its approval to these Supplementary Demand for Grants.

In order to meet the additional expenditure, there is a proposal to implement a new rational freight structure from 1.12.86. There is also a proposal for revision in the gradual reduction of rates of different categories and a 15 per cent increase in the rates of parcels and other luggage. Although, the increase in rates is bound to result in further price-rise, yet there is no alternative to meet the afore mentioned expenses. The Railway Ministry is helpless in this situation and we have to accept it. The hon. Minister of State for Railway, has dwelt at length on these circumstances in his statement and I agree with him.